

power training, etc.) is presently estimated to be approximately Rs. 32 crores.

(c) The Government of India has already provided a grant of Rs. 1.5 crores to the Indian Spinal Injury Centre, New Delhi for the Project. Further assistance has not yet been decided. The contribution of Delhi Administration is being ascertained.

(d) The Centre is expected to start functioning by March 1992.

Ganga-Luni Link Scheme

3439. CH. JAGDEEP DHANKHAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is nay scheme to Link Luni with Ganga; and

(b) if so, the progress made in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

Plant for Drinking Water

3440. SHRI MANORANJAN BHAKTA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to set up any second plant for making soft water fit for drinking; and

(b) the details of steps taken or proposed to be taken to provide pure drinking water to the people in remote areas?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). There is no such proposal under

consideration of the Government. However, under the National Drinking Water Mission, administered by the Department of Rural Development, 127 desalination plants are being set up by the Government in order to control the problem of brackishness of drinking water in the rural areas of various States/ Union Territories.

Cases decided by Central Consumer Protection Council

3441. CH. JAGDEEP DHANKHAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of cases decided by the Central Consumer Protection Council; and

(b) the number of cases still pending with the Council?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) The Central Consumer Protection Council set up under the Consumer Protection Act, 1986 (No. 68 of 86) is advisory in nature and does not decide cases. There is a separate three tier machinery envisaged under the Act to deal with the grievances of the consumers.

(b) In view above, question does not arise.

Surajmal Stadium, Nangloi

3442. SHRI TARIF SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) when the foundation stone of the Surajmal Stadium, Nangloi, Delhi was laid by the Delhi Development Authority;

(b) whether any time schedule has been fixed for the completion of the work; and